- I, therefore, request the Prime Minister to look into the matter urgently and take up the issue with those countries through diplomatic channels, and see that the lives of the youths from Andhra Pradesh who are being exploited through unfair means, are saved. The Government should ensure that such things do not recur and immediately save the people who are detained against their wishes and forced to fight as jehadis.
- DR. ALLADI P. RAJKUMAR (Andhra Pradesh): Sir, I associate myself with what Shri Rama Mohana Rao has stated. ...(Interruptions)...
- SHRI K. M. KHAN (Andhra Pradesh): Sir, I strongly object to this. What the hon. Member has stated is baseless. ...(Interruptions)... This is a sweeping allegation against ...(Interruptions)...
- MR. CHAIRMAN: Shri Moolchand Meena. ...(Interruptions)... Shri Moolchand Meena. ...(Interruptions)...
- DR. ALLADI P. RAJKUMAR: It has come in the newspapers. ...(Interruptions)...
- SHRI K. M. KHAN: I challenge the hon. Member to prove it. \dots (Interruptions)...
- MR. CHAIRMAN: Shri Moolchand Meena. ...(Interruptions)... Shri. Moolchand Meena. ...(Interruptions)...
- DR. ALLADI P. RAJKUMAR: I will show the newspaper clippings. ...(Interruptions)... It is true, Sir. ...(Interruptions)...
 - SHRI K.M. KHAN: It is totally oaseless. ... (Interruptions)...
- MR. CHAIRMAN: Shri Moolchand Meena. ..(Interurptions)... Shri Moolchand Meena.

Filling up of Vacancies of SCs/STs and their Promotions

श्री मूल चन्द मीणा (राजस्थान): सभापित महोदय, देश के सिवधान के अनुसार अनुसूचित जाति एवं जनजाति के लोगों को सरकारी नौकरियों में आरक्षण की व्यवस्था की गई है, लेकिन 50 वर्ष पूरे होने पर भी नौकरियों में उनका बैकलॉग पूरा नहीं किया गया है। पदोन्नित में भी अनुसूचित जाति एवं जनजाती के कर्मचारियों के लिए आरक्षण की व्यवस्था थी, लेकिन पिछले दिनों में न्यायालय के आदेश के कारण अनुसूचित जाति एवं अनुसूचित जनजाति का आरक्षण प्रभावित हुआ है। इस कठिनाई को दूर करने के लिए सरकार द्धारा संविधान में संशोधन करने के लिए आश्वासन दिलाया गया है। उच्चतम न्यायालय के चार निर्णयों से प्रभावित आरक्षण की व्यवस्था

को पुनः लागू करने के लिए संशोधन लाया गया है, लेकिन उस संशोधन से केवल एकही न्यायालय के आदेश को रोका जा सका है।

इस विशेष उल्लेख के माध्यम से मैं सरकार से निवेदन करुंगा कि न्यायालय के उन आदेश से प्रभावित अनुसूचित जाति एवं जनजाति के आरक्षण को पुनः पहले जैसी स्थिति में सरकार के आश्रवासनों के अनुसार लाने हेत् वह संविधान में संशोधन करें।

श्री राजू परमार(गुजरात) : सर, मैं श्री मीणा जी के विशेष उल्लेख से स्वयं को संबद्द करता हूं।

श्री मॉरिस कुजूर (उड़ीसा): सर, मैं भी श्री मीणा जी के इस विशेष उल्लेख से स्वयं को संबद्ध करता हं।

Write ups on Hindu Gods in foreign Museums

DR. C. NARAYANA REDDY (Nominated): Mr. Chairman, Sir. I seek your kind permission to bring to the notice of the august House an important aspect bearing on the interpretation of true concepts of Hindu Gods in foreign museums. On the invitation of the Telugu Association of Australia, Melbourne, I went there and participated in its Tenth Anniversary Celebrations. As one interested in culture. I visited the 'Gold Museum' at Ballarat near Melbourne. It is a unique museum of exhibits on the story of gold, including coins. I came across a write up under the caption "The Golden Gods of India", containing two derogatory descriptions of Goddess Lakshmi. Referring to the coins of the Gupta and Vijayanagar dynasties, the write-up reads: (1) They show us the 'sensuous Lakshmi', the goddess of beauty...' and (2) 'seductive Lakshmi'. The prefixes are objectionable. 'Sensuous' means affecting the senses, 'Aindriy or Vishayaskf. 'Seductive' means tempting, 'Vimohak.'. According to Hindu mythology, Lakshmi, the consort of Vishnu, is the Goddess of wealth and prosperity. She is one among the Sapta Matrukas, Mother Goddesses. She is also regarded as Jaganmatha, Mother of the world. During my discussion with Mrs. Margaret Reid, President of Senate and Mr. Neil Andrew, Speaker of the House of Representatives of Australia, at a joint meeting in Canberra, I brought to their notice the objectionable write-ups on Goddess Lakshmi. They were surprised and* requested the Indian High Commissioner to examine it. So far, I have not got any feedback either from the Indian High Commission or from the two learned Chairpersons. Mr. Chairman, Sir, I would request the Minister of External Affairs to get the write-ups or descriptions on Hindu Gods in foreign museums verified to ensure correct interpretation. Thank you.